

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3982  
ANSWERED ON:19.12.2011  
FUNDS TO STATES  
Pandey Saroj;Patle Kamla Devi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any proposals from the State Governments including Chhattisgarh Government for integrated programme for old aged persons and the scheme for prevention of alcoholism and drug abuse during the last three years;
- (b) if so, the details thereof and the funds sanctioned/released during the said period;
- (c) whether some funds are yet to be released by the Government; and
- (d) if so, the time by which the remaining amount is likely to be released by the Government?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b): Yes Sir. A Statement showing State-wise amount of grant-in-aid released during the last three years under the Scheme of Integrated Programme for Older Persons (IPOP) and the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse is enclosed at Annexure.

(c) & (d): Release of funds is a continuous/ongoing process. Proposals duly recommended by the respective State Grants-in-aid Committee are processed for releasing grants as per the norms and guidelines of the relevant Schemes, and subject to the completeness of proposals in all respect.